

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 323 OF 2017 &
IA NO. 828 OF 2017**

Dated: 9th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**The Kerala High Tension and Extra High Tension
Industrial Electricity Consumers' Association**

.... Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission & Anr.

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Atul Shankar Vinod
Mr. M. P. Vinod**

ORDER

Admit. Issue notice to the Respondents returnable on 15.01.2018.
Dasti, in addition, is permitted.

List the matter on **15.01.2018.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**